

**PATNA HIGH COURT LEGAL SERVICES COMMITTEE**

**NOTICE**

**NATIONAL LOK-ADALAT**

This is for information to all parties and the learned Lawyers that National Lok Adalats will be held on 2<sup>nd</sup> Saturdays of April, July, September, December, 2021 in terms of Letter No.F.No.L/34/2018/NALSA dated 21.01.2021 of National Legal Services Authority. A Schedule for National Lok Adalat to be held in the year 2021 is as under:-

<b>Sl.No.</b>	<b>Month</b>	<b>Dates</b>
01	April	10.04.2021
02	July	10.07.2021
03	September	11.09.2021
04	December	11.12.2021

**Cases Identified for National Lok Adalat by NALSA are as follows:-**

- (i) Criminal Compoundable Offences
- (ii) NI Act cases under Section 138;
- (iii) Money Recovery cases;
- (iv) MACT cases;
- (v) Labour and Employment disputes cases;
- (vi) Electricity, Water Bills and other bill payment cases (excluding non-compoundable)
- (vii) Matrimonial disputes (except divorce);
- (viii) Land Acquisition cases (Pending before civil courts/tribunals);
- (ix) Service matters relating to pay & allowances and retiral benefits;
- (x) Revenue cases (pending in District Courts and High Court only);
- (xi) Other Civil Cases (such as rent, easmentary rights, injunction suits, specific performance suits) etc.

This is for information to all concerned.

By the order



I/c Registrar-Cum-Secretary,  
Patna High Court Legal Services Committee.